Papers Laid [29 July, 2016] on the Table 3

- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4991/16/16]
- (ii) (a) Forty-fourth Annual Report and Accounts of the Kerala Agro Industries Corporation Limited, Thriuvananthapuram, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4992/16/16]
- (iii) (a) Forty-ninth Annual Report and Accounts of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4990/16/16]
- (iv) (a) Fifty-second Annual Report and Accounts of the Odisha Agro Industries Corporation Limited, Bhubaneswar, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4989/16/16]

Notifications of the Ministry of Agriculture and Farmers Welfare

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हं:

(i) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare) Notification No. G.S.R. 427 (E), dated the 19th April, 2016, publishing the Protection of Plant Varieties and Farmers' Rights (Amendment) Rules, 2016, under Section 97 of the Protection of Plant Varieties and Farmers' Rights Act, 2001. [Placed in Library. See No. L.T. 4804/16/16]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—
 - (1) S.O.1466 (E), dated the 21st April, 2016, notifying the specifications of some customized fertilizers for a period of four years from the date of publication of this notification in the Official Gazette.
 - (2) S.O.2161 (E), dated the 21st June, 2016, notifying the specifications of some customized fertilizers for a period up to 31st March, 2017 from the date of publication of this order in the Official Gazette.

[Placed in Library. See No. L.T. 4929/16/16]

Notification of the Ministry of Chemicals and Fertilizers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Sir, I lay on the Table, under subsection (6) of Section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals) Notification No. S.O. 1192 (E), dated the 22nd March, 2016, amending Notification No. S.O. 1221 (E), dated the 15th May, 2013, to insert certain entries in the original Notification.

[Placed in Library. See No. L.T. 4643/16/16]

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Eleventh Report of the Department-related Parliamentary Standing Committee on Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): Sir, I make a statement regarding Status of implementation of recommendations contained in the Eleventh Report of the Department-related Parliamentary Standing Committee on Finance on Demands for Grants (2015-16) pertaining to the Department of Revenue.

STATEMENT REGARDING GOVERNMENT BUSINESS

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): उपसभापति महोदय, मैं आपकी अनुमित से सूचित करता हूं कि सोमवार, 1 अगस्त, 2016 से आरम्भ होने वाले सप्ताह के दौरान निम्नलिखित सरकारी कार्य लिया जाएगा: